

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1909 OF 2005

CHAIRMAN, O.N.G.C.LTD. & ANR.

Appellant (s)

VERSUS

SHYAMAL CHANDRA BHOWMIK

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned Judgment and prayer for interim relief

and office report )

Date: 06/10/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N. VARIAVA

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

HON'BLE MR. JUSTICE P.P. NAOLEKAR

For Appellant(s)

Mr. G.E. Vahanvati,SG

Mr. V.N. Koura,Adv.

Mr. D.D. Singh,Adv.

Mr. A. Mariaputham,Adv.

Ms. Aruna Mathur,Adv.

for M/S Arputham,Aruna & Co.,Adv.

For Respondent(s) Mr. A.N. Singh,Adv.

Ms. Lalit Mohini Bhat,Adv.

Ms. Anitha Shenoy,Adv.

UPON hearing counsel the Court made the following

O R D E R

List after Diwali holidays.

(Ganga Thakur)

PS to Registrar

(Jasbir Singh)

Court Master